

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Report on :04-12-2025

Date : 04.12.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	98032/2025	04.12.2025	ABLAPL-13471/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-20		(Seat No-)
2	98033/2025	04.12.2025	ABLAPL-10499/2025	P K ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-12-15	BAIL-2	(Seat No-16)
3	98034/2025	04.12.2025	ABLAPL-13479/2025	D K NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-1	(Seat No-3)
4	98035/2025	04.12.2025	ABLAPL-13488/2025	R K BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-1	(Seat No-4)
5	98036/2025	04.12.2025	ABLAPL-13492/2025	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-2	(Seat No-17)
6	98037/2025	04.12.2025	ABLAPL-13499/2025	B B ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Seat No-17)
7	98038/2025	04.12.2025	ABLAPL-3199/2025	A DASH	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Seat No-17)
8	98039/2025	04.12.2025	ABLAPL-8619/2025	D P DASH	C.O.	COURT NO. 17	Order Dtd. 2025-10-27		(Seat No-17)
9	98041/2025	04.12.2025	ABLAPL-11284/2025	DEBENDRA KUMAR DHAR	C.O.	COURT NO. 17	Order Dtd. 2026-01-13		(Seat No-17)
10	98042/2025	04.12.2025	ABLAPL-13466/2025	R K BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Seat No-17)
11	98043/2025	04.12.2025	ABLAPL-13469/2025	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-2	(Seat No-18)
12	98044/2025	04.12.2025	ABLAPL-13470/2025	S K SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-2	(Seat No-18)
13	98045/2025	04.12.2025	ABLAPL-13480/2025	MANGU NANDY	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Seat No-18)
14	98046/2025	04.12.2025	ABLAPL-13484/2025	RABINDRA NATH PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Seat No-18)

15	98047/2025	04.12.2025	ABLAPL-13503/2025	L K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Seat No-18)
16	98048/2025	04.12.2025	ABLAPL-13511/2025	ANITA SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-2	(Seat No-18)
17	98051/2025	04.12.2025	CRLMC-4060/2025	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-5)
18	98053/2025	04.12.2025	TRPCRL-102/2025	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 16	Order Dtd. 2026-01-26		(Seat No-5)
19	98057/2025	04.12.2025	RSA-232/2022	D NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-01-27	SECOND APPEAL	(Seat No-1)
20	98058/2025	04.12.2025	CMP-1325/2023	A K MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2025-12-03	WRIT BRANCH-2	(Seat No-6)
21	98059/2025	04.12.2025	RSA-208/2024	P K JENA	C.O.	COURT NO. 12	Order Dtd. 2026-02-02		(Seat No-6)
22	98060/2025	04.12.2025	RSA-148/2021	A MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-01-19	SECOND APPEAL	(Seat No-6)
23	98061/2025	04.12.2025	CRA-5/1994	P K JENA	C.O.	COURT NO. 12	Order Dtd. 2025-11-20	CRIMINAL APPEAL	(Seat No-7)
24	98062/2025	04.12.2025	WP (C) - 34382/2025	T BAG	C.O.	COURT NO. 12	Order Dtd. 2025-12-03	WRIT BRANCH-5	(Seat No-23)
25	98064/2025	04.12.2025	WP (C) - 34256/2025	B SAMAL	C.O.	COURT NO. 12	Order Dtd. 2025-12-03	WRIT BRANCH-7	(Seat No-5)
26	98065/2025	04.12.2025	WP (C) - 33613/2025	B SAMAL	C.O.	COURT NO. 12	Order Dtd. 2025-12-03		(Seat No-5)
27	98066/2025	04.12.2025	WP (C) - 34321/2025	D SAMAL	C.O.	COURT NO. 12	Order Dtd. 2025-12-03	WRIT BRANCH-8	(Seat No-39)
28	98067/2025	04.12.2025	WP (C) - 5572/2022	S K PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-12-01	WRIT BRANCH-5	(Seat No-32)
29	98068/2025	04.12.2025	CRLMC-4969/2025	G.C.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-32)
30	98069/2025	04.12.2025	WP (C) - 21367/2025	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-29	WRIT BRANCH-3	(Seat No-28)
31	98070/2025	04.12.2025	WP (C) - 22466/2024	S K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01		(Seat No-28)
32	98071/2025	04.12.2025	WP (C) - 30317/2025	S. D. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-6	(Seat No-16)
33	98072/2025	04.12.2025	WP (C) - 3458/2022	S K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-4	(Seat No-17)
34	98073/2025	04.12.2025	WP (C) - 28696/2025	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02		(Seat No-17)
35	98074/2025	04.12.2025	WP (C) - 32554/2025	S K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(Seat No-

									17)
36	98075/2025	04.12.2025	WP (C) - 33694/2025	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01		(Seat No- 17)
37	98076/2025	04.12.2025	WP (C) - 34252/2025	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03	WRIT BRANCH-8	(Seat No- 29)
38	98077/2025	04.12.2025	WP (C) - 33823/2025	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
39	98078/2025	04.12.2025	WP (C) - 34048/2025	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(Seat No- 122)
40	98079/2025	04.12.2025	WP (C) - 33277/2025	J. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-8	(Seat No- 39)
41	98080/2025	04.12.2025	WP (C) - 31877/2025	C R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03	WRIT BRANCH-2	(Seat No- 45)
42	98081/2025	04.12.2025	WP (C) - 31184/2025	N. K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-12-17		(Seat No- 45)
43	98082/2025	04.12.2025	WP (C) - 29820/2025	T BAG	C.O.	COURT NO. 6	Order Dtd. 2025-12-02		(Seat No- 45)
44	98083/2025	04.12.2025	WP (C) - 34004/2025	M R BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-12-03	WRIT BRANCH-4	(Seat No- 27)
45	98084/2025	04.12.2025	WP (C) - 19497/2025	H. S. SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-12-02	WRIT BRANCH-2	(Seat No-9)
46	98085/2025	04.12.2025	WP (C) - 31602/2025	P. K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-12-01	WRIT BRANCH-7	(Seat No- 18)
47	98087/2025	04.12.2025	WP (C) - 34245/2025	B. R. SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-23		(Seat No- 18)
48	98088/2025	04.12.2025	WP (C) - 34287/2025	S. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-22	WRIT BRANCH-1	(Seat No-1)
49	98089/2025	04.12.2025	WP (C) - 33277/2025	S. K. SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-8	(Seat No- 39)
50	98090/2025	04.12.2025	WP (C) - 33790/2025	S. P. D	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-11-29	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
51	98091/2025	04.12.2025	WP (C) - 32413/2025	N. K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-12-16	WRIT BRANCH-6	(Seat No- 24)
52	98092/2025	04.12.2025	WP (C) - 33790/2025	S. P. DEO	C.O.	COURT NO. 6	Order Dtd. 2025-11-29	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)

53	98093/2025	04.12.2025	WP (C) - 9010/2025	K. C. SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2025-12-03	WRIT BRANCH-4	(Seat No-19)
54	98095/2025	04.12.2025	CONTC-5047/2025	S DASH	C.O.	COURT NO. 6	Order Dtd. 2025-12-03		(Seat No-19)
55	98096/2025	04.12.2025	CONTC-4906/2025	S DASH	C.O.	COURT NO. 6	Order Dtd. 2025-12-03		(Seat No-19)
56	98097/2025	04.12.2025	CONTC-4907/2025	S DASH	C.O.	COURT NO. 6	Order Dtd. 2025-12-03		(Seat No-19)
57	98098/2025	04.12.2025	WP (C) - 4286/2012	P K PAL	C.O.	COURT NO. 6	Order Dtd. 2025-12-01	WRIT BRANCH-2	(Seat No-45)
58	98099/2025	04.12.2025	MACA-352/2019	S SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-11-27	MISC. APPEAL SEC.	(Seat No-7)
59	98100/2025	04.12.2025	MACA-353/2019	S SWIAN	C.O.	COURT NO. 6	Order Dtd. 2025-11-27	MISC. APPEAL SEC.	(Seat No-7)
60	98101/2025	04.12.2025	MACA-355/2019	S SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-11-27	MISC. APPEAL SEC.	(Seat No-7)
61	98102/2025	04.12.2025	WP (C) - 2166/2016	M R BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-12-02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
62	98104/2025	04.12.2025	WP (C) - 3606/2018	M.K.PRADHAN	C.O.	COURT NO. 3 OLD	Judgement Dtd. 2026-01-05	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
63	98105/2025	04.12.2025	WP (C) - 23172/2017	M.K.PRADHAN	C.O.	COURT NO. 20	Judgement Dtd. 2026-01-05	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
64	98106/2025	04.12.2025	BLAPL-11512/2025	N C SINHA	C.O.	COURT NO. 20	Order Dtd. 2025-12-02	BAIL-1	(Seat No-15)
65	98107/2025	04.12.2025	WP (C) - 8787/2018	M.K.PRADHAN	C.O.	COURT NO. 22	Judgement Dtd. 2026-01-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
66	98108/2025	04.12.2025	BLAPL-9054/2025	S K SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2025-12-02		(Seat No-110)
67	98109/2025	04.12.2025	WP (C) - 29934/2020	M.K.PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Judgement Dtd. 2026-01-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
68	98110/2025	04.12.2025	BLAPL-9173/2025	S K SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-02		(Seat No-111)
69	98111/2025	04.12.2025	BLAPL-	S K SUNDARA	C.O.	CHIEF	Order Dtd.	BAIL-1	(Seat

			9183/2025			JUSTICE'S COURT	2025-12-02		No-5)
70	98112/2025	04.12.2025	BLAPL-10782/2025	P K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-02	BAIL-1	(Seat No-2)
71	98113/2025	04.12.2025	BLAPL-9601/2025	P K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-02	BAIL-2	(Seat No-7)
72	98115/2025	04.12.2025	CRLMC-5020/2025	L.C.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-01		(Seat No-7)
73	98116/2025	04.12.2025	CRLMC-3861/2025	D.P.SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-02	CRIMINAL MISC	(Seat No-1)
74	98117/2025	04.12.2025	CRLMC-5004/2025	A.K.RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-01	CRIMINAL MISC	(Seat No-1)
75	98118/2025	04.12.2025	CRLMC-5014/2025	SK. KALLIMUDDIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-1)
76	98120/2025	04.12.2025	TRP (C) - 393/2025	P.K.MISHRA	C.O.	COURT NO. 16	Order Dtd. 2026-02-02		(Seat No-1)
77	98122/2025	04.12.2025	CMP-1915/2025	A.SUNDARAY	C.O.	COURT NO. 23	Order Dtd. 2026-01-28		(Seat No-1)
78	98123/2025	04.12.2025	CMP-841/2025	B.R.SETH	C.O.	COURT NO. 8	Order Dtd. 2026-01-28		(Seat No-1)
79	98124/2025	04.12.2025	WP (C) - 33137/2025	P. K. LENKA	C.O.	COURT NO. 8	Order Dtd. 2025-12-01		(Seat No-1)
80	98125/2025	04.12.2025	CRLMC-4924/2025	N.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-1)
81	98126/2025	04.12.2025	CRLMC-5018/2025	H.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01		(Seat No-1)
82	98127/2025	04.12.2025	CRLMC-5025/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01		(Seat No-1)
83	98128/2025	04.12.2025	CRLMC-5019/2025	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	CRIMINAL MISC	(Seat No-2)
84	98129/2025	04.12.2025	CRLREV-39/2025	N.SAHOO	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seat No-2)
85	98130/2025	04.12.2025	FAO-594/2024	G.N.SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-12-04		(Seat No-2)
86	98131/2025	04.12.2025	RVWPET-151/2025	N.C.SINHA	C.O.	COURT NO. 6	Order Dtd. 2025-11-29		(Seat No-2)
87	98132/2025	04.12.2025	CRLMC-3972/2025	B.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-2)
88	98133/2025	04.12.2025	CRLMC-3971/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-18		(Seat No-2)
89	98134/2025	04.12.2025	CRLMC-5053/2025	M.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01		(Seat No-2)
90	98135/2025	04.12.2025	CRLMC-4547/2025	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-29		(Seat No-2)
91	98136/2025	04.12.2025	CRLMC-5008/2025	S.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01		(Seat No-2)

92	98137/2025	04.12.2025	CRLMC-5072/2025	B.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02		(Seat No-2)
93	98138/2025	04.12.2025	CRLREV-561/2024	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01		(Seat No-2)
94	98139/2025	04.12.2025	CRLMP-1388/2024	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01		(Seat No-2)
95	98140/2025	04.12.2025	CRLMP-279/2025	P.K.PAL	C.O.	COURT NO. 3	Order Dtd. 2025-12-19	WRIT BRANCH-8	(Seat No-41)
96	98141/2025	04.12.2025	CRLMP-1379/2025	B.TRIPATHY	C.O.	COURT NO. 3	Order Dtd. 2025-12-01		(Seat No-41)
97	98142/2025	04.12.2025	RVWPET-151/2025	P.K.HAZARY	C.O.	COURT NO. 3	Order Dtd. 2025-11-29		(Seat No-41)
98	98143/2025	04.12.2025	ABLAPL-3832/2025	A DASH	C.O.	COURT NO. 3	Order Dtd. 2025-12-01		(Seat No-41)
99	98144/2025	04.12.2025	CRLMP-1376/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 3	Order Dtd. 2025-12-01		(Seat No-41)
100	98145/2025	04.12.2025	ABLAPL-13341/2025	MR ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2025-11-25	BAIL-1	(Seat No-13)
101	98146/2025	04.12.2025	CRLMP-1460/2025	D.K.NAIK	C.O.	COURT NO. 3	Order Dtd. 2025-12-01		(Seat No-13)
102	98148/2025	04.12.2025	TRPCRL-71/2025	LOKESH GOURAV MOHARANA	C.O.	COURT NO. 16	Order Dtd. 2026-02-02		(Seat No-13)
103	98149/2025	04.12.2025	ABLAPL-13244/2025	SURYA PRATAP DEO	C.O.	COURT NO. 17	Order Dtd. 2025-11-26	BAIL-2	(Seat No-16)
104	98150/2025	04.12.2025	RPFAM-257/2025	TAPAN KUMAR JENA SAMANTA	C.O.	COURT NO. 16	Order Dtd. 2026-02-02		(Seat No-16)
105	98151/2025	04.12.2025	CMP-1900/2025	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-12-22		(Seat No-16)
106	98152/2025	04.12.2025	ABLAPL-13244/2025	SURYA PRATAP DEO	C.O.	COURT NO. 17	Order Dtd. 2025-11-26	BAIL-2	(Seat No-16)
107	98153/2025	04.12.2025	ABLAPL-13207/2025	MR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-11-25	BAIL-2	(Seat No-17)
108	98162/2025	04.12.2025	CRLMC-2943/2025	MB SMRUTIRANJAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(Seat No-17)
109	98165/2025	04.12.2025	CRLMC-3529/2025	SMRUTI RANJAN RAO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01		(Seat No-17)
110	98174/2025	04.12.2025	WP (C) - 5005/2018	A.T.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-4	(Seat No-

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111	98175/2025	04.12.2025	ABLAPL-9739/2025	I. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-26		(Seat No-17)
112	98183/2025	04.12.2025	CRLA-1357/2025	S.N.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
113	98188/2025	04.12.2025	CRLMC-1908/2024	A SAHOO	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-5)
114	98190/2025	04.12.2025	FAO-255/2021	M K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2025-12-15	MISC. APPEAL SEC.	(Seat No-2)
115	98191/2025	04.12.2025	FAO-207/2021	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2025-12-11	MISC. APPEAL SEC.	(Seat No-2)
116	98192/2025	04.12.2025	FAO-39/2023	S MOAHARANA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	MISC. APPEAL SEC.	(Seat No-9)
117	98193/2025	04.12.2025	FAO-39/2023	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	MISC. APPEAL SEC.	(Seat No-9)
118	98194/2025	04.12.2025	WP (C) - 30463/2020	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-5	(Seat No-23)
119	98196/2025	04.12.2025	WP (C) - 6877/2020	T K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	WRIT BRANCH-4	(Seat No-19)
120	98198/2025	04.12.2025	ABLAPL-11401/2025	HIMANSHU KUMR BHOL	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	BAIL-1	(Seat No-14)
121	98199/2025	04.12.2025	WP (C) - 33686/2025	HIMANSHU KUMR BHOL	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	WRIT BRANCH-7	(Seat No-44)
122	98200/2025	04.12.2025	WP (C) - 33675/2025	D. K. BISOI	C.O.	COURT NO. 1	Order Dtd. 2025-11-27		(Seat No-44)
123	98201/2025	04.12.2025	WP (C) - 33540/2025	D. K. BISOI	C.O.	COURT NO. 1	Order Dtd. 2025-11-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
124	98202/2025	04.12.2025	WP (C) - 33526/2025	D. K. BISOI	C.O.	COURT NO. 1	Order Dtd. 2025-11-27	WRIT BRANCH-4	(Seat No-19)
125	98203/2025	04.12.2025	WP (C) - 19497/2025	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	WRIT BRANCH-2	(Seat No-9)
126	98204/2025	04.12.2025	CRLMC-5007/2025	H.K.PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-11-27		(Seat No-9)
127	98205/2025	04.12.2025	WP (C) - 34353/2025	J. C. BARAL	C.O.	COURT NO. 1	Order Dtd. 2025-12-03		(Seat No-9)
128	98207/2025	04.12.2025	CMP-1911/2025	P. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2025-12-03		(Seat No-9)
129	98208/2025	04.12.2025	WP (C) - 34396/2025	BIKRAM ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-12-03		(Seat No-9)

130	98209/2025	04.12.2025	CMP-1910/2025	J. D. MUDULI	C.O.	COURT NO. 23	Order Dtd. 2025-12-03		(Seat No-9)
131	98210/2025	04.12.2025	CRLMC-3986/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-10		(Seat No-9)
132	98211/2025	04.12.2025	ABLAPL-11415/2025	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01		(Seat No-9)
133	98212/2025	04.12.2025	ABLAPL-13490/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01		(Seat No-9)
134	98214/2025	04.12.2025	ABLAPL-13489/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	BAIL-1	(Seat No-3)
135	98215/2025	04.12.2025	ABLAPL-13495/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-2	(Seat No-9)
136	98216/2025	04.12.2025	WP (C) - 34011/2025	K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Seat No-9)
137	98218/2025	04.12.2025	ABLAPL-11286/2025	P. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-2	(Seat No-12)
138	98219/2025	04.12.2025	ABLAPL-10684/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-2	(Seat No-7)
139	98220/2025	04.12.2025	ABLAPL-13467/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-2	(Seat No-18)
140	98222/2025	04.12.2025	ABLAPL-13468/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-1	(Seat No-6)
141	98223/2025	04.12.2025	WP (C) - 12172/2025	J SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-12-16	WRIT BRANCH-1	(Seat No-1)
142	98225/2025	04.12.2025	CRLREV-117/2017	N C MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-12-02	CRIMINAL REVISION	(Seat No-5)
143	98227/2025	04.12.2025	WP (C) - 25819/2025	SUVENDU BARIK	C.O.	COURT NO. 16	Order Dtd. 2025-12-02	WRIT BRANCH-2	(Seat No-9)
144	98229/2025	04.12.2025	CRLREV-982/2025	A. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02		(Seat No-9)
145	98231/2025	04.12.2025	ABLAPL-13483/2025	A. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Seat No-9)
146	98233/2025	04.12.2025	WP (C) - 14051/2025	RC ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	WRIT BRANCH-8	(Seat No-43)
147	98235/2025	04.12.2025	CRLMC-1373/2025	BHABANI SHANKAR DASPARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Seat No-43)
148	98236/2025	04.12.2025	CRLMP-1382/2025	A. K. SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Seat No-43)
149	98238/2025	04.12.2025	CRLMC-5040/2025	R. K. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Seat No-43)
150	98239/2025	04.12.2025	CRLA-1010/2025	BISWARANJAN DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02		(Seat No-43)
151	98240/2025	04.12.2025	CRLMC-5034/2025	R. K. SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01		(Seat No-43)

152	98241/2025	04.12.2025	WP (C) - 30978/2025	RAMAKANTA SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-26	WRIT BRANCH-3	(Seat No- 28)
153	98242/2025	04.12.2025	ABLAPL- 13556/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02		(Seat No- 28)
154	98243/2025	04.12.2025	ABLAPL- 13551/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-19		(Seat No- 28)
155	98244/2025	04.12.2025	ABLAPL- 13537/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-02		(Seat No- 28)
156	98245/2025	04.12.2025	ABLAPL- 12058/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-02	BAIL-1	(Seat No-1)
157	98246/2025	04.12.2025	ABLAPL- 13520/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-12-02		(Seat No-1)
158	98247/2025	04.12.2025	ABLAPL- 13519/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-12-02		(Seat No-1)
159	98248/2025	04.12.2025	WP (C) - 26234/2025	P. K. DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	WRIT BRANCH-1	(Seat No- 31)
160	98249/2025	04.12.2025	CRLMC- 5123/2025	R.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(Seat No- 31)
161	98254/2025	04.12.2025	CRLMC- 5090/2025	B.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-1)
162	98259/2025	04.12.2025	ABLAPL- 13459/2025	B.P.TUNGA	C.O.	COURT NO. 17	Order Dtd. 2026-01-21	BAIL-1	(Seat No-3)
163	98261/2025	04.12.2025	ABLAPL- 13460/2025	A.K.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-1	(Seat No-1)
164	98263/2025	04.12.2025	CMP- 1397/2025	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2026-01-29		(Seat No-1)
165	98265/2025	04.12.2025	ABLAPL- 13461/2025	G.JAYSINGH	C.O.	COURT NO. 8	Order Dtd. 2025-12-01	BAIL-2	(Seat No- 18)
166	98266/2025	04.12.2025	CMP- 1492/2025	P.BASTIA	C.O.	COURT NO. 23	Order Dtd. 2026-01-06		(Seat No- 18)
167	98267/2025	04.12.2025	CRLMC- 4652/2025	R.K.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-12-02		(Seat No- 18)
168	98269/2025	04.12.2025	ABLAPL- 13533/2025	K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-12-02		(Seat No- 18)
169	98270/2025	04.12.2025	CRLMC- 4652/2025	R.K.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-12-02		(Seat No- 18)
170	98272/2025	04.12.2025	CRLMC- 5074/2025	R.K.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-12-02		(Seat No- 18)
171	98274/2025	04.12.2025	ABLAPL- 7196/2025	J.KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-08-12		(Seat No- 18)

172	98275/2025	04.12.2025	CRLMC-5075/2025	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-12-02		(Seat No-18)
173	98278/2025	04.12.2025	CRLMC-5086/2025	PANCHANAN PANIGRAHI	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(Seat No-18)
174	98279/2025	04.12.2025	WP (C) - 33537/2025	S. K. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-02	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
175	98280/2025	04.12.2025	ABLAPL-8676/2025	G.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-09-01	BAIL-2	(Seat No-9)
176	98282/2025	04.12.2025	CRLMC-3288/2025	A.K.JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-9)
177	98284/2025	04.12.2025	WP (C) - 34445/2025	U. C. DORA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03	WRIT BRANCH-5	(Seat No-32)
178	98285/2025	04.12.2025	ABLAPL-10197/2025	B.R.SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2025-09-10		(Seat No-32)
179	98286/2025	04.12.2025	CRLMC-2541/2025	B.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-32)
180	98288/2025	04.12.2025	WP (C) - 34047/2025	L. ACHARI	C.O.	COURT NO. 16	Order Dtd. 2026-01-26	WRIT BRANCH-8	(Seat No-29)
181	98289/2025	04.12.2025	CRLMC-2963/2025	C.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-29)
182	98291/2025	04.12.2025	CRLMC-4298/2025	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22	CRIMINAL MISC	(Seat No-2)
183	98292/2025	04.12.2025	ABLAPL-11342/2025	L.N.RAYATSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	BAIL-1	(Seat No-13)
184	98293/2025	04.12.2025	JCRLA-52/2024	M K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-8)
185	98295/2025	04.12.2025	ABLAPL-11535/2025	M.K.PATI	C.O.	COURT NO. 7	Order Dtd. 2025-12-02	BAIL-1	(Seat No-4)
186	98297/2025	04.12.2025	ABLAPL-12037/2025	B.DAS	C.O.	COURT NO. 7	Order Dtd. 2025-12-02	BAIL-1	(Seat No-13)
187	98298/2025	04.12.2025	CRLA-468/2021	P K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-5)
188	98300/2025	04.12.2025	ABLAPL-13306/2025	S.MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2026-01-27	BAIL-1	(Seat No-13)
189	98301/2025	04.12.2025	ABLAPL-13507/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-02	BAIL-2	(Seat No-10)
190	98304/2025	04.12.2025	ABLAPL-13508/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-02		(Seat No-10)

191	98306/2025	04.12.2025	ABLAPL-13535/2025	N.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-27		(Seat No-10)
192	98308/2025	04.12.2025	ABLAPL-13547/2025	S.P.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-02		(Seat No-10)
193	98311/2025	04.12.2025	ABLAPL-12075/2025	P C DASH	C.O.	COURT NO. 17	Order Dtd. 2025-10-28		(Seat No-10)
194	98312/2025	04.12.2025	ABLAPL-13548/2025	A.K.PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-01-28	BAIL-1	(Seat No-1)
195	98315/2025	04.12.2025	ABLAPL-13524/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-12-02		(Seat No-1)
196	98317/2025	04.12.2025	ABLAPL-13555/2025	RAJKISHORE SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-01-27	BAIL-2	(Seat No-17)
197	98318/2025	04.12.2025	ABLAPL-13553/2025	P.PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-02	BAIL-1	(Seat No-3)
198	98319/2025	04.12.2025	ABLAPL-13563/2025	KSHIROD KUMAR PAHIL	C.O.	COURT NO. 17	Order Dtd. 2026-01-28	BAIL-1	(Seat No-3)
199	98322/2025	04.12.2025	ABLAPL-13575/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-12-11		(Seat No-3)
200	98323/2025	04.12.2025	ABLAPL-12325/2025	K.C.PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-12-02		(Seat No-3)
201	98325/2025	04.12.2025	ABLAPL-13228/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-11-25	BAIL-1	(Seat No-5)
202	98326/2025	04.12.2025	ABLAPL-12325/2025	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-02		(Seat No-5)
203	98330/2025	04.12.2025	ABLAPL-13275/2025	P.K.DUTTA	C.O.	COURT NO. 17	Order Dtd. 2025-12-02	BAIL-2	(Seat No-9)
204	98335/2025	04.12.2025	ABLAPL-13554/2025	L.C.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-01-28		(Seat No-9)
205	98338/2025	04.12.2025	WA-1647/2022	B BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-03	WRIT APPEAL	(Seat No-5)
206	98340/2025	04.12.2025	WP(C)-18414/2014	B K DAS	C.O.	COURT NO. 20	Order Dtd. 2025-12-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
207	98341/2025	04.12.2025	ABLAPL-13534/2025	A.K.JATI	C.O.	COURT NO. 17	Order Dtd. 2026-01-27	BAIL-2	(Seat No-10)
208	98343/2025	04.12.2025	ABLAPL-13515/2025	R.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-27	BAIL-1	(Seat No-15)
209	98344/2025	04.12.2025	ABLAPL-13561/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2026-12-03	BAIL-2	(Seat No-9)
210	98346/2025	04.12.2025	ABLAPL-13514/2025	H.K.PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-12-02		(Seat No-9)
211	98347/2025	04.12.2025	ABLAPL-13562/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(Seat No-9)
212	98349/2025	04.12.2025	ABLAPL-11639/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-02		(Seat No-9)

213	98350/2025	04.12.2025	ABLAPL-13570/2025	MS HASAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-03	BAIL-2	(Seat No-17)
214	98353/2025	04.12.2025	ABLAPL-13571/2025	MS HASAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(Seat No-17)
215	98354/2025	04.12.2025	ABLAPL-13573/2025	MS HASAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-03	BAIL-1	(Seat No-3)
216	98355/2025	04.12.2025	ABLAPL-11362/2025	B.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-02		(Seat No-3)
217	98356/2025	04.12.2025	ABLAPL-13574/2025	MS HASAN	C.O.	COURT NO. 17	Order Dtd. 2025-12-03	BAIL-2	(Seat No-12)
218	98357/2025	04.12.2025	ABLAPL-13493/2025	L.K.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-12-18	BAIL-1	(Seat No-6)
219	98358/2025	04.12.2025	ABLAPL-13579/2025	A DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(Seat No-6)
220	98360/2025	04.12.2025	ABLAPL-13516/2025	B.P.TUNGA	C.O.	COURT NO. 17	Order Dtd. 2025-12-03	BAIL-1	(Seat No-3)
221	98361/2025	04.12.2025	ABLAPL-13559/2025	BK NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(Seat No-3)
222	98363/2025	04.12.2025	WP (C) - 34332/2025	S.K.BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-12-10	WRIT BRANCH-4	(Seat No-27)
223	98364/2025	04.12.2025	CRLMC-370/2019	G C JENA	C.O.	COURT NO. 12	Order Dtd. 2025-12-03	CRIMINAL MISC	(Seat No-5)
224	98365/2025	04.12.2025	CRLMC-3220/2023	B R MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-12-03	CRIMINAL MISC	(Seat No-6)
225	98370/2025	04.12.2025	ABLAPL-10251/2025	MR SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-12-02	BAIL-1	(Seat No-2)
226	98372/2025	04.12.2025	ABLAPL-11313/2025	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2025-12-02		(Seat No-2)
227	98374/2025	04.12.2025	ABLAPL-13539/2025	SUSANTA KUMAR TRIPATHY	C.O.	COURT NO. 12	Order Dtd. 2025-12-02		(Seat No-2)
228	98376/2025	04.12.2025	ABLAPL-13545/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-02		(Seat No-2)
229	98378/2025	04.12.2025	ABLAPL-9192/2025	M BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-1	(Seat No-14)
230	98380/2025	04.12.2025	ABLAPL-13540/2025	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-02		(Seat No-14)
231	98388/2025	04.12.2025	WP (C) - 29732/2025	S. PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-12-03		(Seat No-14)
232	98389/2025	04.12.2025	ABLAPL-13550/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-02	BAIL-1	(Seat No-4)
233	98390/2025	04.12.2025	ABLAPL-13531/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-12-02		(Seat No-4)
234	98391/2025	04.12.2025	ABLAPL-13600/2025	B. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-11-02		(Seat No-4)
235	98392/2025	04.12.2025	ABLAPL-	H. K. PATRA	C.O.	COURT NO.	Order Dtd.		(Seat

			13462/2025			17	2025-12-01		No-4)
236	98393/2025	04.12.2025	ABLAPL-12694/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Seat No-4)
237	98394/2025	04.12.2025	WP (C) - 34557/2025	S. K. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2026-02-12	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
238	98395/2025	04.12.2025	CRLMC-4699/2025	D.P.DASH	C.O.	COURT NO. 16	Order Dtd. 2025-12-01	CRIMINAL MISC	(Seat No-5)
239	98396/2025	04.12.2025	CRLMC-4700/2025	D.P.DASH	C.O.	COURT NO. 16	Order Dtd. 2025-12-01		(Seat No-5)
240	98397/2025	04.12.2025	ABLAPL-1099/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 16	Order Dtd. 2025-12-01		(Seat No-5)
241	98398/2025	04.12.2025	CRLMC-4701/2025	D.P.DASH	C.O.	COURT NO. 16	Order Dtd. 2025-12-01		(Seat No-5)
242	98399/2025	04.12.2025	CRLMC-4702/2025	D.P.DASH	C.O.	COURT NO. 16	Order Dtd. 2025-12-01	CRIMINAL MISC	(Seat No-6)
243	98400/2025	04.12.2025	ABLAPL-13552/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-12-02		(Seat No-6)
244	98401/2025	04.12.2025	CRLMC-4703/2025	D.P.DASH	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	CRIMINAL MISC	(Seat No-7)
245	98402/2025	04.12.2025	CRLMC-4250/2025	T.R.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Seat No-7)
246	98403/2025	04.12.2025	CRLA-42/2024	S K ROUSTRAY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
247	98404/2025	04.12.2025	ABLAPL-11318/2025	T R DAS	C.O.	COURT NO. 5	Order Dtd. 2025-12-02		(Seat No-10)
248	98405/2025	04.12.2025	WP (C) - 29815/2025	T.BAG	C.O.	COURT NO. 5	Order Dtd. 2025-12-02	WRIT BRANCH-1	(Seat No-3)
249	98406/2025	04.12.2025	ABLAPL-11516/2025	T R DAS	C.O.	COURT NO. 5	Order Dtd. 2025-12-02	BAIL-1	(Seat No-14)
250	98407/2025	04.12.2025	ABLAPL-13522/2025	P. K. BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-12-02	BAIL-1	(Seat No-3)
251	98408/2025	04.12.2025	ABLAPL-11637/2025	P. K. BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-12-02	BAIL-1	(Seat No-5)
252	98409/2025	04.12.2025	ABLAPL-11636/2025	P. K. BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-12-02	BAIL-1	(Seat No-4)
253	98040/2025	04.12.2025	BLAPL-9336/2025	GOURI SHANKAR DUTTA	GENERAL		Order Dtd. 2025-11-29		(Seat No-4)
254	98049/2025	04.12.2025	WP (C) - 28940/2024	SAMBIT KUMAR GHOSE	GENERAL		Order Dtd. 2025-10-30		(Seat No-4)
255	98050/2025	04.12.2025	BLAPL-6798/2025	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2025-11-13		(Seat No-4)
256	98052/2025	04.12.2025	FAO-358/2013	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-11-13	MISC. APPEAL SEC.	(Seat No-5)
257	98054/2025	04.12.2025	WP (C) - 17483/2021	RABINDRA KUMAR MOHANTY	GENERAL		Order Dtd. 2025-12-01	WRIT BRANCH-5	(Seat No-47)

258	98055/2025	04.12.2025	RVWPET-222/2025	AMIYA BHUSAN DASH	GENERAL		Final Order	CIVIL REVISION	(Seat No-1)
259	98056/2025	04.12.2025	WP (C) - 22315/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-23	WRIT BRANCH-7	(Seat No-18)
260	98063/2025	04.12.2025	WP (C) - 30571/2023	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-07-08	WRIT BRANCH-1	(Seat No-3)
261	98086/2025	04.12.2025	WP (C) - 1975/2016	BINAYAK PRASAD MOHANTY	GENERAL		Entire Document	WRIT BRANCH-4	(Seat No-46)
262	98094/2025	04.12.2025	WP (C) - 19089/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-08		(Seat No-46)
263	98114/2025	04.12.2025	WP (C) - 34461/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-02		(Seat No-46)
264	98119/2025	04.12.2025	WP (C) - 29370/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-21		(Seat No-46)
265	98172/2025	04.12.2025	OJC-5270/1998	PRAMOD RANJAN BEHERA	GENERAL		Entire Brief		(Seat No-46)
266	98182/2025	04.12.2025	WP (C) - 7661/2020	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-5	(Seat No-23)
267	98184/2025	04.12.2025	WP (C) - 7661/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-5	(Seat No-23)
268	98185/2025	04.12.2025	WP (C) - 6682/2020	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-1	(Seat No-4)
269	98186/2025	04.12.2025	WP (C) - 9555/2020	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-2	(Seat No-34)
270	98187/2025	04.12.2025	WP (C) - 6682/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-1	(Seat No-4)
271	98189/2025	04.12.2025	WP (C) - 9555/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-2	(Seat No-34)
272	98195/2025	04.12.2025	WP (C) - 1714/2016	MUKKALA KURMA RAO	GENERAL		Entire Document	WRIT BRANCH-2	(Seat No-6)
273	98197/2025	04.12.2025	WP (C) - 1714/2016	MUKKALA KURMA RAO	GENERAL		Order Dtd. 2017-12-19	WRIT BRANCH-2	(Seat No-6)
274	98206/2025	04.12.2025	WP (C) - 29324/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02-10		(Seat No-6)
275	98213/2025	04.12.2025	TRP (C) - 164/2025	MAHADEV SAHU	GENERAL		Petition With Annexures		(Seat No-6)
276	98217/2025	04.12.2025	WP (C) - 29577/2025	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2025-11-28		(Seat No-6)
277	98221/2025	04.12.2025	WP (C) - 12165/2020	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-6	(Seat No-16)
278	98224/2025	04.12.2025	CRLMC-	SIBANANDA	GENERAL		Entire	CRIMINAL	(Seat

			1114/2021	PATRA			Brief	MISC	No-5)
279	98226/2025	04.12.2025	ABLAPL-15110/2020	ADVOCATE ABINASH GIRI	GENERAL		Entire Document	BAIL-1	(Seat No-4)
280	98228/2025	04.12.2025	WP (C) - 15485/2020	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-7	(Seat No-15)
281	98230/2025	04.12.2025	WP (C) - 15485/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-7	(Seat No-15)
282	98232/2025	04.12.2025	WP (C) - 19594/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-25	WRIT BRANCH-1	(Seat No-30)
283	98251/2025	04.12.2025	WP (C) - 6682/2020	NIBEDITA NAIK	GENERAL		Judgement Dtd. 2025-10-24	WRIT BRANCH-1	(Seat No-4)
284	98253/2025	04.12.2025	WP (C) - 9555/2020	NIBEDITA NAIK	GENERAL		Judgement Dtd. 2025-10-24	WRIT BRANCH-2	(Seat No-34)
285	98257/2025	04.12.2025	WP (C) - 12165/2020	NIBEDITA NAIK	GENERAL		Judgement Dtd. 2025-10-24	WRIT BRANCH-6	(Seat No-16)
286	98262/2025	04.12.2025	WP (C) - 12165/2020	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH-6	(Seat No-16)
287	98271/2025	04.12.2025	WP (C) - 15485/2020	NIBEDITA NAIK	GENERAL		Judgement Dtd. 2025-10-24	WRIT BRANCH-7	(Seat No-15)
288	98277/2025	04.12.2025	WP (C) - 19635/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-25	WRIT BRANCH-2	(Seat No-9)
289	98287/2025	04.12.2025	WP (C) - 19578/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-25	WRIT BRANCH-1	(Seat No-30)
290	98302/2025	04.12.2025	WP (C) - 7661/2020	NIBEDITA NAIK	GENERAL		Judgement Dtd. 2025-10-24	WRIT BRANCH-5	(Seat No-23)
291	98309/2025	04.12.2025	WP (C) - 19246/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-25	WRIT BRANCH-4	(Seat No-37)
292	98314/2025	04.12.2025	WP (C) - 17284/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-31		(Seat No-37)
293	98320/2025	04.12.2025	WP (C) - 20906/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-07-31		(Seat No-37)
294	98332/2025	04.12.2025	WP (C) - 8067/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-07	WRIT BRANCH-2	(Seat No-34)
295	98336/2025	04.12.2025	WP (C) - 20662/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-07-31	WRIT BRANCH-4	(Seat No-17)
296	98348/2025	04.12.2025	BLAPL-11560/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-12-04	BAIL-1	(Seat No-13)

297	98352/2025	04.12.2025	WP (C) - 20661/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-07-31	WRIT BRANCH-2	(Seat No- 45)
298	98359/2025	04.12.2025	WP (C) - 20853/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-07-31	WRIT BRANCH-8	(Seat No- 43)
299	98362/2025	04.12.2025	WP (C) - 21044/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-08-06	WRIT BRANCH-6	(Seat No- 25)
300	98366/2025	04.12.2025	ABLAPL- 14942/2023	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-12-04	BAIL-2	(Seat No- 12)
301	98453/2025	04.12.2025	BLAPL- 9851/2008	DEBENDRANATH BISWAL	GENERAL		Entire Document		(Seat No- 12)
302	98103/2025	04.12.2025	ABLAPL- 13525/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2025-12-02		(Seat No- 12)
303	98121/2025	04.12.2025	WP (C) - 34281/2025	RANJAN KUMAR NAYAK	GENERAL		Order Dtd. 2025-12-01	WRIT BRANCH-1	(Seat No-1)
304	98147/2025	04.12.2025	RSA- 217/2023	S N PATRA	GENERAL		Order Dtd. 2024-02-08	SECOND APPEAL	(Seat No-6)
305	98154/2025	04.12.2025	CONTC- 5478/2025	P K MISHRA	GENERAL				(Seat No-6)
306	98155/2025	04.12.2025	CRLMC- 5095/2025	J P KAR	GENERAL				(Seat No-6)
307	98156/2025	04.12.2025	ABLAPL- 11031/2025	J P KAR	GENERAL				(Seat No-6)
308	98157/2025	04.12.2025	WP (C) - 28734/2025	S K SAMAL	GENERAL			WRIT BRANCH-7	(Seat No-5)
309	98158/2025	04.12.2025	WP (C) - 28848/2025	S K SAMAL	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 101)
310	98159/2025	04.12.2025	WP (C) - 28862/2025	S K SAMAL	GENERAL				(Seat No- 101)
311	98160/2025	04.12.2025	WP (C) - 28357/2025	S K SAMAL	GENERAL			WRIT BRANCH-5	(Seat No- 32)
312	98161/2025	04.12.2025	WP (C) - 28704/2025	S K SAMAL	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 115)
313	98163/2025	04.12.2025	WP (C) - 28588/2025	S K SAMAL	GENERAL				(Seat No- 115)
314	98164/2025	04.12.2025	WP (C) - 28565/2025	S K SAMAL	GENERAL			WRIT BRANCH-3	(Seat No- 33)
315	98166/2025	04.12.2025	WP (C) - 28622/2025	S K SAMAL	GENERAL				(Seat No- 33)

316	98167/2025	04.12.2025	WP (C) - 28657/2025	S K SAMAL	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 115)
317	98168/2025	04.12.2025	WP (C) - 28682/2025	S K SAMAL	GENERAL				(Seat No- 115)
318	98169/2025	04.12.2025	WP (C) - 28683/2025	S K SAMAL	GENERAL			WRIT BRANCH-7	(Seat No-5)
319	98170/2025	04.12.2025	WP (C) - 28719/2025	S K SAMAL	GENERAL			WRIT BRANCH-5	(Seat No- 22)
320	98171/2025	04.12.2025	ABLAPL- 13592/2025	S K PARIDA	GENERAL				(Seat No- 22)
321	98173/2025	04.12.2025	ABLAPL- 9659/2025	I. PANDA	GENERAL		Order Dtd. 2025-11-26	BAIL-2	(Seat No- 17)
322	98176/2025	04.12.2025	ABLAPL- 9735/2025	I. PANDA	GENERAL		Order Dtd. 2025-11-26		(Seat No- 17)
323	98177/2025	04.12.2025	ABLAPL- 9735/2025	I. PANDA	GENERAL		Order Dtd. 2025-11-26		(Seat No- 17)
324	98178/2025	04.12.2025	ABLAPL- 9730/2025	I. PANDA	GENERAL		Order Dtd. 2025-11-26		(Seat No- 17)
325	98179/2025	04.12.2025	ABLAPL- 9695/2025	I. PANDA	GENERAL		Order Dtd. 2025-11-26		(Seat No- 17)
326	98180/2025	04.12.2025	ABLAPL- 9722/2025	I. PANDA	GENERAL		Order Dtd. 2025-11-26		(Seat No- 17)
327	98181/2025	04.12.2025	ABLAPL- 9732/2025	I. PANDA	GENERAL		Order Dtd. 2025-11-26		(Seat No- 17)
328	98234/2025	04.12.2025	CRLMC- 3660/2025	C. SAHU	GENERAL		Order Dtd. 9999-12-31		(Seat No- 17)
329	98237/2025	04.12.2025	CRLMC- 2860/2025	R. K. SARANGI	GENERAL		Order Dtd. 2025-12-01		(Seat No- 17)
330	98250/2025	04.12.2025	ABLAPL- 13500/2025	S N MISHRA	GENERAL				(Seat No- 17)
331	98252/2025	04.12.2025	ABLAPL- 11706/2025	H. K. PATRA	GENERAL		Order Dtd. 2025-12-03	BAIL-2	(Seat No- 11)
332	98255/2025	04.12.2025	ABLAPL- 12085/2025	H. K. PATRA	GENERAL		Order Dtd. 2025-12-03		(Seat No- 11)
333	98256/2025	04.12.2025	WP (C) - 34493/2025	B. N. SAHU	GENERAL		Order Dtd. 2025-12-03	WRIT BRANCH (DIVISION	(Seat No- 117)

								BENCH-3)	
334	98258/2025	04.12.2025	BLAPL-11330/2025	AMLAN SHAKTI PAUL	GENERAL		Order Dtd. 2025-12-01	BAIL-1	(Seat No-4)
335	98260/2025	04.12.2025	BLAPL-11393/2025	AMLAN SHAKTI PAUL	GENERAL		Order Dtd. 2025-12-01	BAIL-1	(Seat No-3)
336	98264/2025	04.12.2025	CONTC-5519/2025	JUDHISTHIR SAHOO	GENERAL		Order Dtd. 2025-11-28		(Seat No-3)
337	98268/2025	04.12.2025	WP (C) - 34333/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-12-04	WRIT BRANCH-4	(Seat No-27)
338	98273/2025	04.12.2025	WP (C) - 13237/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-09-24		(Seat No-27)
339	98276/2025	04.12.2025	WP (C) - 34214/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-12-04	WRIT BRANCH-7	(Seat No-5)
340	98281/2025	04.12.2025	WP (C) - 29566/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-12-04		(Seat No-5)
341	98283/2025	04.12.2025	CMP-1353/2016	B RATH	GENERAL			WRIT BRANCH-3	(Seat No-11)
342	98290/2025	04.12.2025	CRLMP-1182/2025	SURYAKANTA SAHOO	GENERAL		Order Dtd. 2025-11-07		(Seat No-11)
343	98294/2025	04.12.2025	WP (C) - 33451/2025	SURENDRA DAS	GENERAL		Order Dtd. 2025-12-03		(Seat No-11)
344	98296/2025	04.12.2025	WP (C) - 29424/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH-7	(Seat No-48)
345	98299/2025	04.12.2025	WP (C) - 30059/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-12-03	WRIT BRANCH-3	(Seat No-33)
346	98303/2025	04.12.2025	WP (C) - 33524/2025	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2025-11-27	WRIT BRANCH-7	(Seat No-18)
347	98305/2025	04.12.2025	WP (C) - 33578/2025	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2025-12-02	WRIT BRANCH-6	(Seat No-25)
348	98307/2025	04.12.2025	WP (C) - 33585/2025	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2025-12-02	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
349	98310/2025	04.12.2025	WP (C) - 33582/2025	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2025-12-02	WRIT BRANCH-4	(Seat No-27)
350	98313/2025	04.12.2025	WP (C) - 33598/2025	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2025-12-02	WRIT BRANCH-8	(Seat No-29)
351	98316/2025	04.12.2025	WP (C) - 11770/2018	M R BARIK	GENERAL		Annexure		(Seat No-29)
352	98321/2025	04.12.2025	WPCRL-1035/2010	A K SAHOO	GENERAL		Annexure		(Seat No-

									29)
353	98324/2025	04.12.2025	WP (C) - 37182/2022	T BAG	GENERAL		Annexure	WRIT BRANCH-5	(Seat No-32)
354	98327/2025	04.12.2025	WP (C) - 27138/2025	T BAG	GENERAL		Annexure		(Seat No-32)
355	98328/2025	04.12.2025	ABLAPL-10256/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-12-03		(Seat No-32)
356	98329/2025	04.12.2025	WP (C) - 29733/2022	T BAG	GENERAL		Annexure	WRIT BRANCH-1	(Seat No-4)
357	98331/2025	04.12.2025	WP (C) - 20449/2022	T BAG	GENERAL		Annexure	WRIT BRANCH-6	(Seat No-16)
358	98333/2025	04.12.2025	WP (C) - 20448/2022	T BAG	GENERAL		Annexure	WRIT BRANCH-6	(Seat No-16)
359	98334/2025	04.12.2025	WP (C) - 20452/2022	T BAG	GENERAL		Annexure	WRIT BRANCH-6	(Seat No-16)
360	98337/2025	04.12.2025	WP (C) - 20451/2022	T BAG	GENERAL		Annexure	WRIT BRANCH-6	(Seat No-16)
361	98339/2025	04.12.2025	WP (C) - 15074/2022	S K RATH	GENERAL		Annexure	WRIT BRANCH-8	(Seat No-40)
362	98342/2025	04.12.2025	WP (C) - 9597/2022	S K RATH	GENERAL		Annexure	WRIT BRANCH-6	(Seat No-16)
363	98345/2025	04.12.2025	CRLMC-742/2022	R R DAS	GENERAL		Annexure	CRIMINAL MISC	(Seat No-6)
364	98351/2025	04.12.2025	CRLREV-461/2024	M DAS	GENERAL		Annexure		(Seat No-6)
365	98367/2025	04.12.2025	CONTC-2858/2025	S K SAMAL	GENERAL		Annexure		(Seat No-6)
366	98368/2025	04.12.2025	WP (C) - 33840/2025	D SAMAL	GENERAL		Annexure	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
367	98369/2025	04.12.2025	CRLMP-1272/2025	S K NAYAK	GENERAL		Annexure		(Seat No-111)
368	98371/2025	04.12.2025	CRLMP-1276/2025	S K NAYAK	GENERAL		Annexure		(Seat No-111)
369	98373/2025	04.12.2025	BLAPL-7440/2025	D K BISOI	GENERAL		Annexure		(Seat No-111)
370	98375/2025	04.12.2025	ABLAPL-10220/2024	S SAMANTRAY	GENERAL		Annexure		(Seat No-111)
371	98377/2025	04.12.2025	ABLAPL-	M DAS	GENERAL		Annexure		(Seat

			5553/2025						No-111)
372	98379/2025	04.12.2025	WP (C) - 34112/2025	S K SAHOO	GENERAL		Annexure	WRIT BRANCH-5	(Seat No-32)
373	98381/2025	04.12.2025	WP (C) - 27621/2024	B MISHRA	GENERAL		Annexure		(Seat No-32)
374	98382/2025	04.12.2025	ABLAPL-11591/2025	S N MISHRA	GENERAL		Annexure	BAIL-2	(Seat No-8)
375	98383/2025	04.12.2025	ABLAPL-13608/2025	S N MISHRA	GENERAL		Annexure		(Seat No-8)
376	98384/2025	04.12.2025	WP (C) - 32635/2025	P K JENA	GENERAL		Annexure	WRIT BRANCH-7	(Seat No-10)
377	98385/2025	04.12.2025	WP (C) - 32643/2025	P K JENA	GENERAL		Annexure		(Seat No-10)
378	98386/2025	04.12.2025	WP (C) - 31367/2025	P K JENA	GENERAL		Annexure	WRIT BRANCH-5	(Seat No-20)
379	98387/2025	04.12.2025	ABLAPL-14393/2024	P K JENA	GENERAL		Annexure	BAIL-2	(Seat No-7)
380	98410/2025	04.12.2025	WP (C) - 23322/2025	C RANA	GENERAL		Order Dtd. 2025-12-03	WRIT BRANCH-6	(Seat No-35)
381	98411/2025	04.12.2025	RSA-552/2025	P K BEHERA	GENERAL		Order Dtd. 9999-12-31	SECOND APPEAL	(Seat No-3)
382	98412/2025	04.12.2025	ABLAPL-13596/2025	JR NAYAK	GENERAL		Order Dtd. 2025-12-03		(Seat No-3)
383	98413/2025	04.12.2025	CMP-1910/2025	P.K.BEHERA	GENERAL		Order Dtd. 2025-12-03		(Seat No-3)
384	98414/2025	04.12.2025	WP (C) - 31648/2025	SK SAHU	GENERAL		Order Dtd. 2025-11-20		(Seat No-3)
385	98415/2025	04.12.2025	CMP-1917/2025	B.K.DAS	GENERAL		Order Dtd. 2025-12-04		(Seat No-3)
386	98416/2025	04.12.2025	WP (C) - 3570/2025	S.K.SAMAL	GENERAL		Order Dtd. 2025-04-25		(Seat No-3)
387	98417/2025	04.12.2025	ABLAPL-13565/2025	J R NAYAK	GENERAL		Order Dtd. 2026-01-27	BAIL-2	(Seat No-12)
388	98418/2025	04.12.2025	WP (C) - 8351/2025	H JENA	GENERAL		Order Dtd. 2025-12-04		(Seat No-12)
389	98419/2025	04.12.2025	WP (C) - 28716/2025	P.K.SWAIN	GENERAL		Order Dtd. 2025-12-04	WRIT BRANCH-1	(Seat No-2)
390	98420/2025	04.12.2025	WP (C) - 29598/2025	CR NAYAK	GENERAL		Order Dtd. 2025-11-29		(Seat No-2)
391	98421/2025	04.12.2025	WP (C) - 32266/2025	P.K.SWAIN	GENERAL		Order Dtd. 2025-12-04	WRIT BRANCH-5	(Seat No-47)
392	98422/2025	04.12.2025	WP (C) -	D K NAIK	GENERAL		Judgement	WRIT	(Seat

			24613/2025				Dtd. 2025-09-26	BRANCH-3	No-33)
393	98423/2025	04.12.2025	CMAPL-171/2025	SH PATTANAIAK	GENERAL		Order Dtd. 2025-11-11		(Seat No-33)
394	98424/2025	04.12.2025	WP (C) - 30537/2025	GK TRIPATHY	GENERAL		Order Dtd. 2025-11-14		(Seat No-33)
395	98425/2025	04.12.2025	RFA-220/2004	A K SWAIN	GENERAL			FIRST APPEAL	(Seat No-5)
396	98426/2025	04.12.2025	WP (C) - 24591/2025	D K NAIK	GENERAL		Order Dtd. 2025-09-26	WRIT BRANCH-2	(Seat No-8)
397	98427/2025	04.12.2025	ABLAPL-11607/2025	P.BEURA	GENERAL		Order Dtd. 2025-12-03		(Seat No-8)
398	98428/2025	04.12.2025	CRLMC-2451/2025	KC SWAIN	GENERAL		Order Dtd. 2025-12-03	CRIMINAL MISC	(Seat No-5)
399	98429/2025	04.12.2025	WP (C) - 27071/2022	U K PANDA	GENERAL			WRIT BRANCH-4	(Seat No-38)
400	98430/2025	04.12.2025	WP (C) - 24583/2025	D K NAIK	GENERAL		Order Dtd. 2025-09-26	WRIT BRANCH-8	(Seat No-41)
401	98431/2025	04.12.2025	WP (C) - 3544/2025	SURYA KANTA SAMAL	GENERAL		Judgement Dtd. 2025-04-25	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
402	98432/2025	04.12.2025	CRLMP-1450/2025	D.SAHU	GENERAL		Order Dtd. 2025-12-04		(Seat No-115)
403	98433/2025	04.12.2025	ABLAPL-9266/2025	KC SWAIN	GENERAL		Order Dtd. 2025-12-01		(Seat No-115)
404	98434/2025	04.12.2025	WP (C) - 5838/2024	S K SAMAL	GENERAL			WRIT BRANCH-5	(Seat No-32)
405	98435/2025	04.12.2025	CRLMC-3165/2025	RK BARIK	GENERAL		Order Dtd. 2025-12-03		(Seat No-32)
406	98436/2025	04.12.2025	WP (C) - 24587/2025	D K NAIK	GENERAL		Order Dtd. 2025-09-26	WRIT BRANCH-5	(Seat No-20)
407	98437/2025	04.12.2025	WP (C) - 32867/2024	G DAS	GENERAL		Order Dtd. 2025-11-14		(Seat No-20)
408	98438/2025	04.12.2025	WP (C) - 15181/2012	S K SAMAL	GENERAL			WRIT BRANCH-8	(Seat No-29)
409	98439/2025	04.12.2025	CMP-1912/2025	B.K.DAS	GENERAL		Order Dtd. 2025-12-04		(Seat No-29)
410	98440/2025	04.12.2025	WP (C) - 26968/2025	SUNIL KUMAR SWAIN	GENERAL		Order Dtd. 2025-11-24	WRIT BRANCH (DIVISION	(Seat No-101)

								BENCH-1)	
411	98441/2025	04.12.2025	WP (C) - 24615/2025	D K NAIK	GENERAL		Order Dtd. 2025-09-26	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
412	98442/2025	04.12.2025	CMPAT- 25/1996	G R PATRA	GENERAL				(Seat No- 111)
413	98443/2025	04.12.2025	CMPAT- 25/1996	G R PATRA	GENERAL				(Seat No- 111)
414	98444/2025	04.12.2025	BLAPL- 10602/2025	J P KAR	GENERAL		Order Dtd. 2025-12-08		(Seat No- 111)
415	98445/2025	04.12.2025	CMP- 918/2025	S PARIJA	GENERAL		Order Dtd. 2025-12-04		(Seat No- 111)
416	98446/2025	04.12.2025	WP (C) - 30463/2020	PANKAJ	GENERAL			WRIT BRANCH-5	(Seat No- 23)
417	98447/2025	04.12.2025	SA- 197/1994	S PADHI	GENERAL				(Seat No- 23)
418	98448/2025	04.12.2025	CRLMC- 4966/2025	D.MITRA	GENERAL		Order Dtd. 2025-11-26		(Seat No- 23)
419	98449/2025	04.12.2025	WP (C) - 34349/2025	AK BEHERA	GENERAL		Order Dtd. 2025-12-02	WRIT BRANCH-5	(Seat No- 32)
420	98450/2025	04.12.2025	JCRLA- 53/2021	M DAS	GENERAL			CRIMINAL APPEAL	(Seat No-9)
421	98451/2025	04.12.2025	CMP- 1245/2025	NK SATAPATHY	GENERAL		Order Dtd. 2025-08-25		(Seat No-9)
422	98452/2025	04.12.2025	CRLA- 1008/2024	J R NAYAK	GENERAL				(Seat No-9)

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